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BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

Original Application No.177 / 2022

In the matter of : -

Abhist Kusum Gupta ... Applicants

Versus

State of U.P. and Ors. ... Respondents

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Filed by:

Place: New Delhi
Date: 17.03.2025

Shivam Sakseena
(SHIVAM SAKSENA)
Advocate for Respondent No.9
210, Lawyers Chamber,
C.K. Daphtary Block,
Supreme Court, New Delhi-1
Ch.: 011 - 23073983
MOB : 99718 85963

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STATUS REPORT ON BEHAL OF
RESPONDENT NO. 9, GREATER NOIDA
INDUSTRIAL DEVELOPMENT AUTHORITY

Most Respectfully Showeth

1. The abovesaid Original Application is pending consideration before this Hon'ble Tribunal. Earlier, the answering respondent had filed on 22.7.2024 the details of all the 281 nos. of ponds falling in the jurisdictional area of Greater Noida Industrial Development Authority and the status of restoration / rejuvenation upto that date.
2. The details of the 281 nos. of ponds are not being repeated for the sake of brevity. The answering Respondent shall refer to and reply upon those details as set out in the Status Report filed on 22.7.2024.

3. Since the last Status report, in regard to Category A, there has been further improvement in the number of ponds that have been restored / rejuvenated. A comparative chart of the status, as per the previous report and as of now, is being annexed hereto and marked as **Annexure R-9/1** to this Report.

4. As regards the ponds falling in Category B of the chart, it is submitted that E-tendering is in progress and it is expected that the entire work would be completed by 31.3.2025. So far as the ponds falling in Category D is concerned, it is for the District Administration to take necessary steps for which communication dt.4.01.2024, 12.1,2024, 14.2.2024, 23.2.2024, 6.03.2024, 31.07.2024 and 6.08.2024 had been addressed.

Dt. 17.03.2025



Manager (Civil) , W.C. 8
For Respondent No. 9

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AFFIDAVIT

I, Swatantra Verma, S/o Sh. Ashok Kumar Verma, aged about 30 years, resident of D-25, Sector Omicron-1A, Gr. Noida, do hereby solemnly affirm and state as under :

1. That the Deponent is presently posted as Manager (Civil), W.C.- 8 with the Respondent Authority and as such competent and authorized to affirm this affidavit on behalf of the said Respondent.
2. I state that the accompanying Status Report has been drafted under my instructions. I have read the same and state that the contents thereof are true and correct to my knowledge as derived from the records of the Respondent Authority.



A handwritten signature in black ink, appearing to be 'S. Verma', located to the right of the notary seal.



3. The Annexure to this Report is a true copy of its respective originals

DEPONENT



VERIFICATION:

Verified at Gr. Noida on this the ____ day of March, 2025 that the factual contents of this Affidavit are true and correct to my knowledge as derived from the records of the case and nothing stated therein is false and nothing material has been concealed there from. The last para is prayer to this Hon'ble Court.



DEPONENT

No. 52 Date 17.3.25 Time 07.45 PM Certified The
 Sh/Smt. Swatantara Verma
 S/o Sh. Ashok Kumar
 R/o Greater Noida
 Identified by Shri. Sunder Singh Khataua
 Presented his affidavit before the today date and
 verified the Contents of Documents

ATTESTED



Vimlesh Singh Rawal
 Advocate (Notary)
 Dist. Gautam Budh Nagar



STATUS OF PONDS

		STATUS AS ON 22.11.2024	STATUS AS ON 17.03.2025
SR. NO.	DESCRIPTION	NO. OF PONDS	NO. OF PONDS
A.	FIRST PHASE		
1	WORKS COMPLETED BY GNIDA	128	145
2	PONDS DEVELOPED BY NGO & Others	44	44
3	POND DEVELOPMENT WORKS IN PROGRESS - (Physical progress near about 80% and expected to be completed by the end of March, 2025)	25	08*
	TOTAL (A)	197	197
B.	SECOND PHASE		
1	WORKS IN E-TENDERING PROCESS (E-Tendering Process Expected to be completed by the end of JAN. 2025)	20	6**
2	LOW LYING AREA OF SHAMSHAN BHOOMI IN VILLAGE RAIPUR BANGAR, which was incorrectly mentioned as village-Ghori Bacheda in the earlier status report.	1	1
3	POND DEVELOPMENT WORKS IN PROGRESS PHASE-2	2	16
	TOTAL (B)	23	23
C.			
1	PUBLIC DEVELOPMENT WORK (PWD ROADS & RAILWAY TRACKS ETC.)	9	9
2	ASSETS ALLOCATION	2	2
	TOTAL (C)	11	11
D.	OLD DENSE POPULATION / ENCROACHMENT (Action to be taken by District Administration)	50	50
	TOTAL (D)	50	50
	TOTAL (A+B+C+D)	281	281